

**GOVERNMENT OF INDIA  
FINANCE AND COMPANY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:5963  
ANSWERED ON:02.05.2003  
DECLARATION OF GIFTS  
RAVINDRA KUMAR PANDEY

**Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:**

- (a) whether the Government propose to make it mandatory for the sports persons to declare the gifts received by them from other countries in view of incidents of match fixing;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI GINGEE N. RAMACHANDRAN)

- (a) No, Sir. These types of regulations fall within the purview of the national federations of the respective sports. However, goods imported by any person are required to be declared to the Customs authorities.
- (b) & (c) Does not arise.